

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 1st June, 2018

No.HC.VII-14/2018/ 3092 /A. Smti Geeta Baishya Changkakati, Additional District and Sessions Judge, Fast Track Court, Abhayapuri, is transferred and posted as Principal Judge, Family Court, Dhubri, the post being created by the Govt. of Assam, vide letter No.JDJ.83/2010/18 dated 11.11.2010.

Smti Baishya will hand over charge of her Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join her new assignment on 05.06.2018 at 10-00 a.m. positively i.e. on the date of inauguration of the Family Court.

No.HC.VII-14/2018/ 3093 /A. Shri Pranjal Bora, Additional District and Sessions Judge, Fast Track Court, Kokrajhar, is transferred and posted as Additional District and Sessions Judge, Fast Track Court, Abhayapuri, vice Smti Geeta Baishya Changkakati transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Kokrajhar and proceed to join at his new place of posting in the forenoon of 06.06.2018.

No.HC.VII-14/2018/ 3094 /A. The High Court has been pleased to promote the following Officer in Grade-III of the Assam Judicial Service to Grade-II of the said Service. He will draw usual scale of pay and other allowances as admissible under the Rules. He will be on officiation as per the Assam Judicial Service Rules, 2003.

Name of the Officer

Shri Rajesh Bodo,
Sub-Divisional Judicial Magistrate (M), Margherita

No.HC.VII-14/2018/ 3095 /A. On his promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officer is transferred and posted as below with effect from the date of his taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
	Shri Rajesh Bodo	Counsellor, Family Court, Dhubri, the post being created by the Govt. of Assam, vide letter No.JDJ.83/2010/18 dated 11.11.2010.	Dhubri

No.HC.VII-14/2018/ 3096 /A. Henceforth, the Munsiff-cum-Judicial Magistrate, 1st Class, Margherita, will try the cases pending in the Court of Sub-Divisional Judicial Magistrate (M), Margherita as a stopgap arrangement, in addition to his own duties, until posting of regular Officer there.


01/06/2018

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

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Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, Dhubri. *He is requested to transfer all matrimonial cases including the cases U/S 125 of the Cr. P.C. to the Family Court, Dhubri on 05.06.2018 at 10-00 a.m. positively.*
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No. I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Judge, Special Court for trial of Sessions Case No.59(K) of 201, Assam, Chandmari, Guwahati.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. Smti Geeta Baishya Changkakati, Additional District and Sessions Judge, Fast Track Court, Abhayapuri.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrate, _____
19. Shri Rajesh Bodo, Sub-Divisional Judicial Magistrate (M), Margherita. *He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Margherita and proceed to join his new assignment on 05.06.2018 at 10-00 a.m. positively i.e. on the day of inauguration of the Court.*
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Munsiff-cum-Judicial Magistrate, 1st Class, Margherita for information and necessary action.
22. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
23. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
24. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
25. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


 01/06/2018
REGISTRAR (VIGILANCE)

P.S.J.
 01/06/2018